

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP243/ 16	TP94/17	Hearing	433(e)	SBI Capital Markets Ltd.Vs Deepak Cables (India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) **RAJESH S.**
ADVOCATE
Petitioner
8123976974

Petitioner

Rajesh

Counsel for petitioner is present. He has filed Form 5. Registry is directed to check and put up. Meanwhile, petitioner counsel is also directed to furnish the name of IRP and his consent letter to proceed further.

List it on 22.06.2017.


MEMBER (J)


MEMBER (T)